

Union Government to implement the recommendations of the Bhanu Pratap Singh Committee on Agricultural Development?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): Action has been initiated to finalise Government views on the recommendations of Bhanu Pratap Singh's Committee on Agricultural Policies and Programmes in consultation with concerned Ministries of the Government of India.

Comprehensive Crop Insurance Scheme

3943. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of farmers covered

under the Comprehensive Crop Insurance Scheme during 1990-91, State-wise; and

(b) the target fixed for 1991-92, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN)

(a) A Statewise statement showing the number of farmers covered under the Comprehensive Crop Insurance Scheme (CCIS) during 1990-91 is enclosed;

(b) The CCIS is a voluntary Scheme. Implementing State/UTs are free to implement it in any area. Accordingly, no State-wise targets are fixed under the Scheme. However, at the National level a target of covering 52 lakh farmers has been fixed for 1991-92 under the CCIS.

STATEMENT

<i>Sl. No</i>	<i>State</i>	<i>No. of farmers covered</i>
1.	Andhra Pradesh	2,90,164
2.	Assam	21,797
3.	A & N Island	262
4.	Bihar	1,34,708
5.	Goa	1,141
6.	Gujarat	5,90,355
7.	Himachal Pradesh	180
8.	Karnataka	41,056
9.	Kerala	23,612
10.	Madhya Pradesh	2,12,877
11.	Maharashtra	7,24,002
12.	Meghalaya	36
13.	Orissa	1,81,128
14.	Pondicherry	1,413
15.	Tamil Nadu	2,47,397
16.	Tripura	1,657
17.	West Bengal	2,58,679
		27,30,464

Sub-Institutes of Central Hindi Training Institute

3944. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Hindi Training Institute has set up sub-institutes during 1990-91; and

(b) if so, the details thereof. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB):

(a) Yes, Sir.

(b) Two Sub-Institutes of the Central Hindi Training Institute were set up during 1990-91, one each at Madras (Tamil Nadu), and Hyderabad (Andhra Pradesh).

[English]

Telephone Connections in Kangra and Chamba District of Himachal Pradesh

3945. SHRI D.D. KHANORIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants on the waiting list for telephone connections in

Kangra and Chamba districts of Himachal Pradesh; and

(b) the time by which new electronic telephone exchanges are expected to be commissioned and telephone connections are likely to be provided to all applicants on the waiting list?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU):

(a) Number of applicants on waiting list (as on 31.7.91) for telephone connections is:

(i) In District Kangra — 1129

(ii) In District Chamba — 308

(b) During 1991-92 three new Electronic Exchanges are expected to be commissioned in Chamba district and ten in Kangra district. More Electronic exchanges will be commissioned progressively during 8th Plan period. Expansion plans have been drawn for clearing the waiting list progressively by March 1995.

New Telephone Exchanges in Himachal Pradesh

3946. SHRI D.D. KHANORIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any proposal for setting up of new telephone exchanges in Alampur, Sansai, Barot and Rajhun in Palampur Sub-Division of Himachal Pradesh;

(b) if so, the details thereof and the time by which they are likely to be set up; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir, at Alampur only.

(b) 25 Lines Automatic exchange at Alampur is planned to be opened by March, 1992.

(c) At present, there is no registered demand for opening of exchanges at Barot, Rajhun and Sansai. However one Public Call Office (PCO) at Sansai from Chadhar exchange has been planned for installation by March, 1992.

Move by European Parliament Against Sardar Sarovar Project

3947. SHRI RAM KAPSE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "EC urged against Narmada loan" appearing in the Indian Express (Bombay edition) dated July 15, 1991 wherein it has been stated that the European Parliament has urged the member-states of the European Commission (EC) to refuse approval of any further application to the World Bank for loans to individual sub-projects forming part of the Sardar Sarovar Project or for the next major Narmada Valley Project till a comprehensive resettlement programme was submitted; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) The European Commission, which is the executive authority of the European Parliament, has clearly stated that according to the information available with them the Project is well thought of and, therefore, needs to be supported. In view of this, Government does not propose to respond to the resolution.

Capacity Utilisation of DMS Milk Plants

3948. SHRI MAHESH KUMAR KANODIA:

SHRI BALRAJ PASSI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the capacity utilisation of the Delhi Milk Scheme plants during the last three years and upon June, 1991, year-wise;

(b) the progress made in modernisation/renovation of these plants and equipments; and

(c) the steps taken to ensure that the benefits of better capacity utilisation and modernisation reach the consumers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):

(a) The capacity utilisation of Delhi Milk Scheme (DMS) plants during the last